- (b) whether it is also a face that this militancy has spread in the whole North-Eastern region:
- (c) whether it is also a fact that a large number of security forces have been tied up to deal with militancy in border States of North Eastern Region:
- (d) whether Government propose have a dialogue with Naga Militants without any pre-conditions to bring an end to an era of miliancy to enable the people to lead peaceful lives and to march towards progress; and
- (e) if so, the details thereof and it not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME **AFFAIRS** (SHRI P. M. SAYEED): (a) Yes, Sir. The Naga militancy which appeared in early fifties again surfaced in 1980 with the formation of Navhtional Socialist Council of Nagaland (NSCN) by a splinter group who were opposed to the Shillong Accord of 1975.

- (b) Presently the States of Assam, Manipur. Nagaland and Tripura witnessing, insurgent/extremisf Violence.
- (c) The concerned States are being assisted in tackling the insurgency. In this regard apart from providing funds for modernisation of State Police Forces additional uni's of Central Para Military Forces. have been provided. In Addition, Army has also been asked to intensify counter insurgency operations, particularly in Manipur.
- (d) and (e) Policy of the Government has been on the one hand to deal firmly with those indulging in violent activities and on the other hand to encourage them to join the mainstream of the national life provided abjure violence and agree to work within the Constitution of India, Government has not received any proposal from Naga militants for a dialogue.

## Activities of Pakistani Trained Subverisives

- 2407. SHRI SURESH PACHOURI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the Police have uneartha plot by Pakistani ed in Bombay. trained subversives to plant emprovised explosive device using local material, at public places and vital installations in the Metropolis;
- whether there are (b) if so. number of Pakistani trained subsersives operating in almost all the the country;
- (c) if so, whether these Pakis ani subversives were active in Bombay. Andhra Pradesh, in particular, where bomb blasts are continuing every day:
- concerete steps (d) whether any ny the Central have been worked out Government to help and assist these States to unearth such Pakistani trained subversives with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME **AFFAIRS** (SHRI RAJESH PILOT): (a) During the investigation of the Bombay bomb blast cases it was disclosed that antinational elements from Bombay other parts of the country were sent to Pakistan for training in the handling of sophisticated arms and other versive activities aimed at bombing of vital installations, important ment and semi-Government buildings etc.

(h) to (d) Though bomb blast incidents are not occurring everyday, it is suspected that Pakistani trained subversives are operating in some parts the country. Government is alive to the situation and is taking all necessary steps in this regard which include, interalia, gearing up of the intelligence machinery, coordinated action by Central and State agencies. strengthening.

the deployment of para-military forces in sensitive areas, intensified patrolling, construction of border fencing flood-lighting in Vulnerable stretches of Indo-Pak border.

## सुरक्षाबलों और उग्रवादियों के बीच झडपें

2408. श्री शंकर दयाल सिंह : क्या गृह मंत्री यह बताने की कृपो करेंगे

- (क) जनवरी-फरवरी, 1994 जम्म ग्रौर काश्मीर में सैनिकों, सीमा सुरक्षा बल के साथ ग्रातंकवादियों की कितनी झडपें हई ग्रौर इनमें कितने व्यक्ति घायल हये और मारे गये ; और
- (घ) सरकारी-सेवा में रत हुए व्यक्तियों प्रथवा मारे गये व्यक्तियों के ग्राश्रितों को दी गई सहायता का ब्यौरा ग्रौर स्वरूप क्या है ग्रौर क्या उनके परिवारों को सहायता प्रदान की गई है ?

गृह मंत्तालय में राज्य मंती (श्री राजेश पायलट): (क) उपलब्ध सूचना के **ग्रनुसार, जम्मू ग्रौर** काश्मीर में जनवरी से फरवरी, 1994 के दौरान सूरक्षा बलों के कार्मिकों ग्रौर उग्रवादियों के बीच करीब 490 मुठभेड़ें हुई। इन मुठभेड़ों में, सुरक्षा बलों के 46 कार्मिक मारे गये जबिक 70 कार्मिक घायल हुये । उक्त ग्रवधि के दौरान इन मठभेडों में 191 उपवादी भी मारे गये।

ु (ख) जहां तक संभव ग्रीर व्यवहार्य होता है, मृत कार्मिकों की विधवाग्रों/ग्राश्रितों को रोजगार उपलब्ध कराये जाते हैं। राज्य सरकार द्वारा मृत्यु के मामले मे रुपये की दर से तथा 1.25 लाख **घायलों** को विभिन्न दरों से अनुप्रह राहत का भुगतान किया जा रहा है। इसके प्रजावा, मत व्यक्तियों के आश्रितों को 'विभिन्न बलों के कल्याण कोषों, रिस्क प्रमिया फंड, सो.जी.ई.जी.ग्राई.एस., ईत्यादि द्वारा वित्तीय सहायता भी उपलब्ध र्म जाती है।

Demand for Dual Citizenship to NRts

2409. SHRI V. NARAYANASAMY SHRI BISHAMBHAR NATH PANDE:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the 13th India NRI World Convention was held in Delhi made a demand for dual citizenship for the NRIs for their investment in India; and
- (b) if so, what is the decision of the Government of India for giving dual citizenship to the NRIs in this country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME **AFFAIRS** (SHRI RAJESH PILOT): (a) Some reports have appeared indicating that the demand for dual citizenship was raised at the 13th India NRI World Convention held in New Delhi on 27-28th December, 1993. However, so far no document in this connection been received from the said Organisa-

(b) The concept of dual citizenship is not consistent with the Constitution of India and the Citizenship Act. 1955.

## Irregularities Committee by Rotary Club

2410. SHRI V. NARAYANASAMY: SHRI BISHAMBHAR NATH PANDE:

Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) whether it is a fact that recently racket in Rotary Club was exposed when the Rotary International President Richard R. Barth visited India;
- (b) if so, what is the total amoun: of money that has been siphoned out in the name of development by the Ro'ary Clubs in India; and